

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 343 OF 2024**

IN THE MATTER OF:

Mahendra Kumar AroraPETITIONER
VERSUS
State of Punjab & Ors. RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 21.01.25)

Mahendra Kumar Arora PETITIONER
VERSUS

- 1. State of Punjab**
Through Secretary Environment Department,
Government of Punjab,
Room No. 323, 3rd Floor , Punjab Civil Secretariat-2,
Sector 9,, Chandigarh – 160009
Email: secy.te@punjab.gov.in(RESPONDENT NO 1)
- 2. Principal Chief Conservator of Forests (HoFF), Punjab**
Forest Complex, Sector 68, SAS Nagar. Mohali, Punjab
Email : pccfcomplex@gmail.com(RESPONDENT NO 2)
- 3. Punjab Pollution Control Board**
Through Member Secretary,
Head Office, Vatavaran Bhawan, Punjab Pollution Control Board,
Nabha Road, Patiala
Email : msppcb@gmail.com(RESPONDENT NO 3)
- 4. District Magistrate, Patiala**
District Administrative Complex, Block A Mini Sectt,
Patiala- 147004
Email: dc.ptl@punjab.gov.in(RESPONDENT NO 4)
- 5. The British Co-Ed. High School,**
Devigarh Road, Punjab, 147001
Email: info@britishcoed.edu.in(RESPONDENT NO 5)